

(2) 94th Report (Sixth Lok Sabha) on Delhi Milk Scheme.

(3) 103rd Report (Sixth Lok Sabha) on three Government Hospitals in Delhi.

(4) 11th Report (Seventh Lok Sabha) on Arrears of Rent of telephone circuits etc. and Purchase of lead sleeves.

(5) 12th Report (Seventh Lok Sabha) on Voluntary Disclosure of Income and Wealth Scheme, 1975.

(6) 30th Report (Seventh Lok Sabha) on Indian Council of Agricultural Research.

12. 11 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

REPORTS OF STUDY TOURS

SHRI R. R. BHOLE (Bombay South Central) : I beg to lay on the Table a copy each of the following Reports on the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

(1) Report of Study Tour of Study Group I of the Committee on its visit to Pune, Itarsi, Allahabad, Kanpur, Lucknow and Haridwar during October, 1981.

(2) Report of the Study Tour Study Group II of the Committee on its visit to Srinagar, Jammu, Jullundur, Amritsar, Nangal and Chandigarh during October, 1981.

12. 12 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

STATEMENTS SHOWING FINAL REPLIES OF GOVERNMENT

SHRI R. R. BHOLE (Bombay South Central) : I beg to lay on the Table (Hindi and English Versions) of the following statements showing final replies of Government :

(1) Statement showing final replies of Government in respect of Chapter V and further information in respect of Chapter I-IV of the Thirty-Sixth Action Taken Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Labour—(Directorate General of Employment and Training)—(i) Reservation; for and employment of Scheduled Castes and Scheduled Tribes in the Directorate General of Employment and Training; and (ii) Employment and training of Scheduled Castes and Scheduled Tribes through the Agency of the Directorate General of Employment and Training.

(2) Statement showing final replies of Government in respect of Chapter V and further information in respect of Chapter I/IV of the Third Action Taken Report of the Committee on Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Petroleum, Chemicals and Fertilisers (Department of Petroleum)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in the Indian Oil Corporation Limited (Marketing Division).